

[Shri H. N. Bahuguna]

Refineries Limited, for the year 1976-77.

- (2) Annual Report of the Cochin Refineries Limited, for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-2165/78.]

DETAILED DEMANDS FOR GRANTS OF
MINISTRY OF LAW, JUSTICE AND COM-
PANY AFFAIRS FOR 1978-79

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Law, Justice and Company Affairs for 1978-79. [Placed in Library. See No. LT-2166/78.]

DETAILED DEMANDS FOR GRANTS OF
MINISTRY OF TOURISM AND CIVIL
AVIATION FOR 1978-79

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Tourism and Civil Aviation for 1978-79. [Placed in Library. See No. LT-2167/78.]

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Energy for 1978-79. [Placed in Library. See No. LT-2168/78.]

DETAILED DEMANDS FOR GRANTS OF
MINISTRY OF COMMUNICATIONS FOR
1978-79 AND DEMANDS FOR GRANTS

FOR EXPENDITURE OF CENTRAL GOVT. ON
INDIAN POSTS AND TELEGRAPHS
DEPTT. FOR 1978-79

THE MINISTER OF COMMUNICATIONS (SHRI BRIJ LAL VERMA): I beg to lay on the Table:—

- (1) A copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Communications for 1978-79. [Placed in Library. See No. LT-2169/78.]

- (2) A copy of the Demands for Grants (Hindi and English versions) for expenditure of the Central Government on the Indian Posts and Telegraphs Department for 1978-79. [Placed in Library. See No. LT-2170/78.]

NOTIFICATIONS UNDER CUSTOMS ACT

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIKARULLAH): I beg to lay on the Table a copy each of Notification Nos. 86-Customs and 87-Customs (Hindi and English versions) published in Gazette of India dated the 25th April, 1978, under section 159 of the Customs Act, 1962 together with an explanatory memorandum. [Placed in Library. See No. LT-2187/78.]

12.27 hrs.

CALLING ATTENTION TO MATTER
OF URGENT PUBLIC IMPORT-
ANCE

U. S. NUCLEAR REGULATORY COMMISSION'S REPORTED DECISION TO IGNORE ITS CONTRACTUAL OBLIGATION TO SUPPLY ENRICHED URANIUM TO INDIA

SHRI PRADYUMNA BAL (Jagat-singhpur): Sir, I call the attention of the Prime Minister to the following matter of urgent public importance and I request that he may make a statement thereon:—